in the University Grants Commission to co-ordinate the research work of the different universities and to disseminate information and conclusions with regard to the studies undertaken in the country.

5. Where the courses are spread over two years or more convenient spacing of the examinations should be arranged, so that the examination is not concentrated at the end of the final year.

6. Use of methods of evaluation other than essay type examination such as multiple-choice tests, short answer tests, open-book tests, *viva-voce*, etc. may be tried wherever necessary. While, for a variety of resons, the essay type examination may continue as the chief mode of evaluation in our universities, it is necessary to make it a fitter instrument for measuring the educational development of the students.

7. The present methods of marking examination scripts and of combining and tabulating marks in university examinations without reference to recognised statistical procedures are not satesfactory. The procedures will have to be developed to make marking and combining of marks more objective. Suggestions in this regard are given in the report.

8. In view of the difficulty of achieving objectivity and precision in the marking of papers, it may be desirable, to rank students class-wise rather than marks-wise. In general only two classes may be awarded for the Master's Degree, *viz.* the first and the second provided the standards of the present first and second classes are maintained.

9. In universities where more than one media of examination exists, the examiners in the different media (at least head examiners) should meet and define the standards and spread of marks to be adopted in the evaluation work undertaken by them, in order, to avoid variation in the marking of scripts.

10. Ways and means must be found for avoiding wastage of time in the administrative work of examinations resulting in late publication of results and consequent difficulties to students.

अफीम की खेती

3162. **डॉ. लक्ष्मी नारायण पांडे :**
श्री बृजराज सिंह—कोटा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकार ने देश में अफीम के उत्पादन को बढ़ाने के लिए क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : अफीम के उत्पादन में वृद्धि करने के लिए सरकार ने निम्नलिखित उपाय किये हैं :

(i) पोस्त उगाने वाले विद्यमान क्षेत्रों तथा निकटवर्ती और सटे हुए क्षेत्रों, दोनों में नियत रकबे में वृद्धि करके अफीम पोस्त की खेती के लिए बड़े रकबों के लाइसेंस देना ।

(ii) पोस्त की खेती करने वाले काश्तकारों को दिए जाने वाले अफीम के मूल्य, खंड प्रणाली पर नियत करना जो उनके द्वारा दी जाने वाली पैदावार पर निर्भर करती है, जिससे कि अपेक्षतया अधिक औसत पैदावार देने वाले काश्तकार को अधिक मूल्य की प्राप्ति हो ।

(iii) अपेक्षतया अधिक पैदावार देने वाले किसानों को नकद पुरस्कार देना ।

(iv) पोस्त उगाने वाले इलाकों में तथा उनके इर्द गिर्द निवारक नियंत्रण को सुदृढ़ करना ।

(v) काश्तकारों से अफीम जल्दी खरीदने की व्यवस्था करना जिससे कि अफीम की चोरी छिपे बेचने के लिए उनके पास कम समय रहे ।

(vi) लाइसेंस पाने का हकदार बनने के लिए न्यूनतम औसत पैदावार निर्धारित करके कम पैदावार देने वाले अवांछित काश्तकारों को निकाल देना ।

Cultivation of Opium

3163. DR. LAXMINARAIN PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether licence is required to be obtained for the cultivation of opium in the country;